

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.106/TT/2014

Date: 7.9.2015

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of transmission Tariff of Asset 1: 400 KV D/C (Quad) ranchi (New)-Ranchi(old)I CKT I Transmission line and associated 400 KV line bays at Ranchi (New) S/S & Ranchi (old) Sub-station (DOCO: 01.02.2014), Asset 2: 765/415 KV, 3X500 MVA ICT-II at Ranchi alongwith associated bays at 765 KV Ranchi (New) SS (DOCO: 01.02.2014) under Common Scheme for 765 KV Pooling Stations and Network for NR, Import by NR from ER and from NER/SR/WR via ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via in Western region for tariff block 2009-14 period.

Sir,

Please refer to the Commission's Letter dated 7.8.2015 in the above mentioned petition directing PGCIL to file certain information and your letter dated 4.9.2015 seeking extension of time upto 5.10.2015 for filing the same. This is to convey that your request for extension up to 5.10.2015 has been acceded to. This is further to inform you that no further extension of time shall be granted.

Yours faithfully,

Sd/-
(V.Sreenivas)
Deputy Chief (Legal)